

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 29th day of August, 2006

CONTEMPT PETITION NO. 60/2005
IN
ORIGINAL APPLICATION NO. 368/2004

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.J.P.SHUKLA, ADMINISTRATIVE MEMBER

Lalit Kumar Jain,
Postal Assistant (BCR),
Alwar Head Post Office,
Alwar.

By Advocate : Shri C.B.Sharma
... Applicant/Petitioner

Versus

1. Smt.Manjula Parashar,
Principal Chief Post Master General,
Rajasthan Circle,
Jaipur.
2. Shri Satya Narain Sharma,
Sr.Supdt. of Post Offices,
Alwar Postal Division,
Alwar.

By Advocate : Ms.Dilshad Khan, proxy counsel for
Mr.S.S.Hasan
... Respondents

ORDER (ORAL)

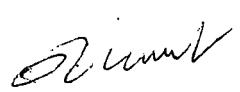
The applicant/petitioner has filed this Contempt Petition for the alleged violation of the order dated 26.4.2005, passed in OA 368/2004.

2. Notice of this CP was given to the respondents, who have filed their reply. In the reply the respondents have stated that a sum of Rs.57237/- alongwith interest of Rs.12194/- has been paid to the petitioner and he has received the payment on

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8.12.2005. Thus, according to the respondents, the order of this Tribunal has been complied with. This fact is also not disputed by the learned counsel for the petitioner.

3. In view of what has been stated above, the present Contempt Petition has become infructuous. Accordingly, the same is dismissed. Notices issued to the respondents are hereby discharged.



J.P. SHUKLA

MEMBER (A)



M.L. CHAUHAN

MEMBER (J)

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